

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON**

**Thursday, the 4<sup>th</sup> March, 2021**

**Inquiry of Timber having cost of 118 crore**

536. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Forests Minister be pleased to state:-
- whether it is a fact that the Saalh Timber having cost of 118 crores was supplied by inviting tenders from further supplier for the "Kumbh Fair" in Uttar Pradesh by the Punjab State Forest Department Corporation in the year 2018-19;
  - whether it is also a fact that the supply order was given to the favourite firms by violating the terms and financial rules of the tenders invited for the supply of their timber, hence the case was sent to C.B.I. by the Punjab Govt. for inquiry in this regard;
  - whether it is also a fact that due to political pressure the C.B.I. did not make inquiry of this case and the case was sent to the Vigilance Department, Punjab; if so the present status of the said case togetherwith the names of political leaders, officers and private persons who are involved in this scam?

**Auction of Shopping Complex of Ludhiana**

537. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether it is a fact that a shopping complex was constructed by the Ludhiana Improvement Trust at a cost of 200 crores 12 years ago in the year 2007 at Ludhiana;
  - whether it is also a fact that no auction of this shopping complex was conducted during the periods of 12 years whereby the said shopping complex is getting ruined and the electric gadgets, doors etc. being stolen; if so, the reasons for not conducting auction of the said complex during the period of 12 years?

**For not providing information about prisoners by the D.G.P. Jails**

538. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Jails Minister be pleased to state:-
- the capacity of the jails situated in the State alongwith the number of prisoners and detainees therein;
  - whether it is a fact that a report had been sought by the Punjab State Human Rights Commission as to know about the capacity of the jails from D.G.P. (jails) on 16 October, 2018 alongwith the number of prisoners and detainees therein but the reply has not been given till date;
  - if the reply to part (a) above be in the affirmative, then how is it justified for not providing the report to Punjab State Human Rights Commission by the D.G.P. (jails) till 18 months alongwith the action being taken by the Govt. against the D.G.P.?

**To improve the educational standards of the Govt. Colleges**

539. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Higher Education Minister be pleased to state:-
- whether it is a fact that more than 1300 posts are lying vacant out of 1873 sanctioned posts in Govt. colleges of the State;
  - whether it is also a fact that the required funds are not being released by the Govt. for the repair of buildings of 51 Govt. colleges of the State;
  - if the reply to part (a) and (b) above be in the affirmative, the way by which the State Govt. will improve the educational standards in colleges?

**Vacant posts of Animal Husbandry Department at Budhlada**

565. **Shri Budh Ram, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state whether it is a fact that the posts of doctors, veterinary inspectors and class four employees in Animal Husbandry Department are lying vacant at a large scale in Budhlada Constituency; if so, the number of posts category wise that are lying vacant and the time by which these posts are likely to be filled up?

**Repair of Boha distributary of Budhlada**

566. **Shri Budh Ram, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that irrigation water is not accessible to Hakam Wala, Fareed Ke, Sandli, Malko, Dalelwala, Akkanwali, Tahlia, Joyian, Sandhali and Nandgarh villages due to non-repairing of Boha distributary of Budhlada Constituency for the past 18-20 years; if so, the time by which the Boha distributary is likely to be re-constructed?

**To install lights on over-bridge built over Budhlada Railway line**

567. **Shri Budh Ram, M.L.A.:-** Will the Local Govt. Minister be pleased to state whether it is a fact that frequent accidents are taking place at over bridge constructed over the railway line in Budhlada for the past two years due to the non-availability of lights; if so, the time by which alongwith the period within which the lights are likely to be installed on this bridge?

**Repair of village roads of Budhlada**

568. **Shri Budh Ram, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that road constructed from Fulluwala Dogra to Mall Singh Wala, Qasimpur Chhina, Alampur Mandra and Uddat Saidewala villages of Budhlada Sub-Division is damaged at several places; if so, the time by which the road connecting these villages is likely to be repaired and whether the Govt. considers to widen this road upto 18 feet?

**The reasons of vacant seats in diploma courses**

579. **Master Baldev Singh, M.L.A.:-** Will the Technical Education Minister be pleased to state the reasons for suspending the J.E.T. entrance test for the admission to diploma courses alongwith the reasons for many seats of diploma courses lying vacant in Government Polytechnic colleges?

**To publish text books of diploma courses by the Technical Education Board**

582. **Master Baldev Singh, M.L.A.:-** Will the Technical Education Minister be pleased to state the names of the text books related to diploma courses that are published by the Punjab State Technical Education Board?

Superintendent  
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**Purchase of non-consumable items in laboratories of colleges**

583. **Master Baldev Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state the time as to when the college-wise non-consumable items were purchased in laboratories related to various subjects whether each lab is up to date or still running with old items?

**Rules regarding creating the posts**

584. **Master Baldev Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state whether the rules regarding the creation of posts for seven newly opened alongwith the old colleges are same, if not, the difference between these rules?

**To Restore ETO promotion quota of Ministerial Staff**

614. **Sardar Gurkirat Singh Kotli, M.L.A.:-** Will the Chief Minister be pleased to state:-  
(a) whether it is a fact that before year 2012 promotions were made in the Excise and Taxation Department out of the 50% promotions quota posts of the ETO, 37.5% from the inspectors and 12.5% from the Ministerial staff;  
(b) whether it is also a fact that in year 2012 the Government had given 12.5% quota of their share to the inspectors without giving a separate channel of promotion to the Ministerial staff;  
(c) if reply to part (a) and (b) above be in the affirmative, the reasons therefor; while there is a quota for such promotions in various departments;  
(d) whether there is any proposal under consideration of the Government to restore 12.5% share of ETO quota for the promotion of Ministerial staff; if so, the time by which it is likely to be done?

**To waive off the loans of landless labourers and the people of S.C. category**

615. **Shri Angad Singh, M.L.A.:-** Will the Cooperation Minister be pleased to state:-  
(a) the district-wise total number of landless labourers and the people of S.C. category who have taken loan upto 25000 from the Cooperative Bank, Societies;  
(b) whether there is any proposal under consideration of the Government to waive off the loans of these poor families who have become economically weaker due to the corona epidemic situation?

**To construct new rooms in place of the unsafe schools and rooms in the State**

616. **Shri. Aman Arora, M.L.A.:-** Will the Education Minister be pleased to state:-  
(a) the total number of schools alongwith the number of unsafe rooms in the State at present;  
(b) the total number of schools and the rooms declared unsafe during the year 2017-18, 2018-19, 2019-20 and 2020-21, the number of new rooms built by replacing the unsafe classrooms and the expenditure incurred on the same and the additional expenditure made to build extra classrooms;  
(c) the total number of rooms needed by the schools in the State at present according to the number of children and at what cost and the time by which the Government intends to meet this target?

**To provide debt free amount to the landless farm workers and small farmers under debt by Punjab Government**

617. **Shri Aman Arora, M.L.A.:-** Will the Chief Minister be pleased to state the amount of debt relief fund given by the Punjab Government year by year to the landless farm workers, small farmers and the marginal farmers who are under debt and to the families affected by the suicidal deaths in year 2017-18, 2018-19, 2019-20 and 2020-21?

**Details of grant released for the development works of Jagraon Constituency**

621. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the amount of grant released to State Govt. by the Centre Govt. from date 01 April, 2017 till date for the development works of Jagraon Constituency; the details thereof?

**Details of adulteration in eatables**

622. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-  
(a) the number of samples collected in order to check adulteration in eatables by the Food and Drug authority Punjab or by any other official department from the years 2017, 2018, 2019 and 2020 (till date);  
(b) the number of those alongwith the minimum and maximum amount of fine realized from them; the details thereof;  
(c) the various provisions of penalties and fines in the law for the items found unsafe; the details thereof?

**Details of buses plying on different routes from Roopnagar**

628. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Transport Minister be pleased to state:-  
(a) the number of public buses plying from Roopnagar to Nurpur Bedi, Roopnagar to Nangal via Nurpur Bedi and Roopnagar to Purkhali-Mianpur, the details thereof;  
(b) whether there is any proposal under consideration to ply more buses on these routes; if so, the details thereof be provided?

**To repair the bridge constructed on NH 95 of Jagraon Constituency**

623. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-  
(a) whether it is a fact that the bridge constructed on NH 95 highway in Jagraon Constituency has been completed but still is in a dilapidated condition;  
(b) if the reply be in the affirmative, the time by which complete repair of the same will be done?

G. Kaur 31/3/21  
Superintendent  
Punjab Vidhan Sabha  
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